

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 3259
ANSWERED ON 16.12.2024

Dummy School affiliated with CBSE

3259. Shri P P Chaudhary:
Shri Suresh Kumar Kashyap:

Will the Minister of EDUCATION be pleased to state:

- (a) whether any study has been conducted by the Government to identify the instances of dummy schools and student enrollment therein, if so, the details of the findings and the action taken by the Government in this regard;
- (b) the specific measures taken by the Central Board of Secondary Education (CBSE) to prevent the operation of dummy schools along with penalties imposed and the number of schools derecognized thereof;
- (c) the details and the number of schools affiliated with CBSE at present along with the number of new affiliations granted during the last three years, State-wise and district-wise in Himachal Pradesh;
- (d) the details of parameters being used by CBSE to affiliate schools in Mountains and hilly regions;
- (e) whether any initiatives have been taken by the Government to enhance CBSE's global presence and recognition, if so, the details thereof; and
- (f) the steps taken by the Government to increase student enrollment in CBSE schools, particularly in rural and underserved areas along with the outcomes achieved thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) & (b) : Central Board of Secondary Education (CBSE) affiliates only those schools who fulfill all the conditions laid down in Affiliation Bye Laws of the Board. A few schools were not following Examination and Affiliation Bye Laws of the Board and were sponsoring students (for Board examination) who were not attending regular classes from the school. Clause 14.2.3 of the Affiliation Bye-Laws of the Board stipulates that “No affiliated school shall present the candidates to the Board’s examination who are enrolled in an unaffiliated School/Branch.” Clause 14.2.4 of the Affiliation Bye-Laws of the Board provides that “No affiliated school shall present the candidates to the Board’s examination who are on its roll

but have not attended the school regularly or do not meet the requirement of minimum attendance for appearance in the Board's examination". Therefore, registration/ List of Candidates (LoC) data of students of classes IX, X, XI and XII of various schools were analyzed by CBSE and abnormalities in the data of a few schools were found. Hence, on 03.09.2024, surprise inspection of 27 CBSE affiliated schools had been conducted by CBSE. As reported by the inspection Committee, these schools were involved in the practice of sponsoring dummy/non attending students.

After issuing Show Cause Notices to these schools and considering their replies which were not found satisfactory, action against all these schools have been taken by the Board in accordance with the provision of Affiliation Bye-Laws of the Board, which included disaffiliation of 21 schools (Annexure A) and down gradation of 06 schools (Annexure B).

(c) : 30395 schools are affiliated with CBSE as on 11.12.2024. New affiliation granted during the last three years: State-wise list at Annexure C and New affiliation granted during the last three years in Himachal Pradesh: District-wise list at Annexure D.

(d) : Clause 3.4.2 & 3.7 of Affiliation Bye Laws of the Board gives special concession in land provisions to schools situated in hilly areas/ hill stations while granting affiliation with the Board.

(e) : To enhance CBSE's global presence, the Board has made special provisions in respect of the foreign schools seeking affiliation with the Board stipulated in Clause 2.5 of Affiliation Bye Laws of the Board. Further, vide Circular No.17/2024 dated 19.11.2024, the Board has extended the facility of SARAS Portal to the schools established in foreign countries to apply for affiliation, upgrading of affiliation level, extension of affiliation, change of school/ trust name, shifting of school etc. throughout the year. A new CBSE Regional Office has been established in Dubai by the Board to support CBSE affiliated foreign schools in middle east.

(f) : The Board is opening 06 new Regional Offices and 06 Sub-Regional Offices as an outreach for the stakeholders and to give thrust towards further affiliation of schools with the Board which will eventually lead to rise in enrolment in CBSE affiliated schools.
